NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 21/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

Name of the Company:

Dharmendra Rami

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

PAHMA 1. NAVIN

ADV.

PETITIONER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Petitioner complied with the order. Inform Registrar of Companies accordingly.

MEMBER JUDICIAL

Dated this the 25th day of May, 2017.